

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.119 - IA 872 of 2020
ITEM No.120 - IA 668 of 2020 in IA 407 of 2020
In
CP(IB) 227 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

Jay Manek Steels

V/s

Yogi Infrastructure Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..26/09/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Aditya Raval, Ld. Adv.
For the Respondent :

ORDER

Learned Counsel for the RP submitted that the Suspended Management has filed appeal before the Hon'ble Supreme Court and it is still pending. We noted this fact.

The matter stands adjourned to 05.12.2022.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)